



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No.5099/IC(A)/2010
F. No.CIC/MA/A/2009/000871
Dated, the 1st February, 2010

Name of the Appellant: Shri. Baldev Krishna Goyal

Name of the Public Authority: I.O.C.L.

Decision: ⁱ

1. The appellant was heard on 29/1/2010.
2. The appellant has asked for information relating to the supply of petroleum products to a commercial organization. The CPIO has refused to furnish the information u/s 8(1)(d) of the Act.
3. During the hearing, the appellant stated that he was associated with the Employees' Association. But, he could not indicate as to how he was affected in the matter nor he could explain as to what is the public interest in disclosure of the details of supply of petroleum products mainly, diesel.
4. The appeal is therefore dismissed.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Deputy Registrar

ⁱ ***"If you don't ask, you don't get."*** - Mahatma Gandhi
ⁱⁱ ***"All men by nature desire to know."*** - Aristotle

Name & address of Parties:

1. Sh. Baldev Krishna Goyal, Near Post Office Bajpur, Dist; Udham singh Nagar (Uttarakhand)
2. Sh. Indrajit Bose, GM & CPIO, IOCL, Marketing Division, UPSO-II, E-8, Sector-I, NOIDA-201 301.
3. Sh. Gautam Datta, ED (HR) & appellate Authority, IOCL HO, Indian Oil Bhawan, G-9 Ali Yavar Jung Marg, Bandra (E), Mumbai – 400 051.